

various steps for improving the situation by expansion of both printing capacity and distribution facilities are being taken.

Shri Baasal: Is it not a fact that some of the Gazettes which carry the Bills which are presented in this House reach the public after they have been enacted here?

Sardar Swaran Singh: That, I think, is too wild an allegation. I cannot accept it.

Shri K. K. Basu: Is the hon. Minister aware that Gazettes Extraordinary are not always available in the sales organisation even in Calcutta?

Sardar Swaran Singh: I could not say, unless any specific case is made out. I thought that arrangements for distribution in Calcutta were quite up to the mark.

Sardar Hukam Singh: When there are delays but there are no complaints do the Government wait for the complaints to reach them.

Mr. Speaker: Order, order. Next question.

GOVERNMENT INDUSTRIAL UNDERTAKINGS

*262. **Shri Baasal:** Will the Minister of Production be pleased to state:

(a) whether Government have formed private limited companies for the Sindri Fertilizer Factory and the Hindustan Shipyard;

(b) if so, whether Government propose to form private limited companies for other industries under the charge of the Ministry of Production; and

(c) whether the annual balance sheets and the report of these companies will be placed before Parliament for consideration?

The Minister of Production (Shri K. C. Reddy): (a) Yes. The private limited company to run the Visakhapatnam Ship-building Yard, called the Hindustan Shipyard Limited has been formed by Government in collaboration with the Scindia Steam Navigation Company, which holds one-third of the shares.

(b) I would, in this connection, invite the attention of the hon. Member to the reply given in the Parliament of India on the 26th April, 1951, to Starred Question No. 3508 put by Dr. Ram Subhag Singh. It is only necessary to add that since then private limited companies have actually been formed

to manage, in addition to the two industries mentioned above in reply to part (a), the Dry Core Cable Factory at Rupnarainpur and the Nahan Foundry at Nahan, and it is proposed to form a private limited company shortly to run the Government Housing Factory at Jungpura, Delhi.

(c) The question of the manner in which Parliamentary control over the working of state-owned undertakings should be exercised is still under consideration.

Shri A. C. Guha: Is the Minister aware that the Estimates Committee made certain recommendations about the control to be exercised by Parliament in regard to these Government factories? If so, has Government come to any decision?

Shri K. C. Reddy: Yes, Sir, I am aware of the recommendations of the Estimates Committee. As I have already said in reply to part (c) of the question, the whole matter is under the consideration of Government.

Shri Velayudhan: May I know, Sir, whether the managing agency of these limited companies will be with the Government or with private agencies?

Shri K. C. Reddy: There are no Managing Agents, Sir.

VISA SYSTEM

*263. **Shri L. N. Mishra:** (a) Will the Prime Minister be pleased to state whether it is a fact that the Government of Pakistan have refused to cooperate with the Government of India in the matter of liberalising the system of visa?

(b) If so, what are the details of the suggestion made by the Government of India and the reactions of the Government of Pakistan thereon?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) The proposal to introduce the passport system between Pakistan and India was made by the Government of Pakistan. The Government of India were not in favour of it and did not wish to impose any restrictions on travel between East Pakistan and India. On Pakistan's insistence, however, the matter was discussed at considerable length by the representatives of the two Governments. These discussions were carried out with a view to facilitate travel and minimise hardship. Both Governments approached the question from this point of view and the decisions taken were